

**REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**FOURTEENTH SESSION, 1956**

Sixty Seventh Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
*December, 1956.***

## SIXTY-SEVENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Sixty-seventh Report.

2. The Committee met on the 17th December, 1956 for categorisation and allocation of time for discussion of the Beedi and Cigar Labour Bill, 1956, by Shri A. K. Gopalan.

### II. Categorisation and allocation of time to Bill

3. The member in charge of the Bill due for categorisation and the representative of the Ministry concerned had been invited to present their views before the Committee. The representative of the Ministry of Labour attended the sitting.

4. After hearing the views of the representative of the Ministry and considering all aspects in regard to the Bill, the Committee placed the Bill under category 'B' in accordance with the principles for categorisation as laid down in their Eighth Report and allotted 2½ hours for its discussion.

### III. Recommendations

5. The Committee recommend:

- (1) that the categorisation by the Committee of the Beedi and Cigar Labour Bill, 1956, by Shri A. K. Gopalan be agreed to by the House;
- (2) that the time allotted by the Committee for discussion of the above Bill be agreed to by the House.

HUKAM SINGH.

NEW DELHI;

*The 18th December, 1956.*

## ANNEXURE

### Proceedings of Lok Sabha re: Adoption of Reports

- (1) MOTION RE: ADOPTION OF THE SIXTY-SECOND REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Raghunath Singh and was adopted by the House on the 16th November, 1956:—

“That this House agrees with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th November, 1956.”

[L.S. Deb., Part II, dated the 16th November 1956]

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- (2) MOTION RE: ADOPTION OF THE SIXTY-THIRD REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 23rd November, 1956:—

“That this House agrees with the Sixty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st December, 1956.”

[L.S. Deb., Part II, dated the 23rd November, 1956]

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- (3) MOTION RE: ADOPTION OF THE SIXTY-FOURTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri B. Ramachandra Reddi and was adopted by the House on the 30th November, 1956:—

“That this House agrees with the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th November, 1956.”

[L.S. Deb., Part II, dated the 30th Nov., 1956.]

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- (4) MOTION RE: ADOPTION OF THE SIXTY-FIFTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri B. Ramachandra Reddi and was adopted by the House on the 7th December, 1956:—

“That this House agrees with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th December, 1956.”

[L.S. Deb. Part II, dated the 7th Dec., 1956]

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(5) MOTION RE: ADOPTION OF THE SIXTY-SIXTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Nageshwar Prasad Sinha and was adopted by the House on the 14th December, 1956:—

“That this House agrees with the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th December, 1956.”

[L.S. Deb. Part II, dated the 14th Dec., 1956].

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(6) MOTION RE: ADOPTION OF THE SIXTY-SEVENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri B. Ramachandra Reddi and was adopted by the House on the 21st December, 1956:—

“That this House agrees with the Sixty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th December, 1956”

[L.S. Deb. Part II, dated the 21st Dec., 1956].

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